

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
PHYSICAL HEARING / VIDEO CONFERENCING HEARING (OPTIONAL)  
BEFORE  
THE HON'BLE JUSTICE P.KRISHNA BHAT  
COURT HALL NO :33  
WARNING LIST**

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<b>Sl.No. Case No.</b>	<b>Adv for Pet/Appl/Comp.</b>	<b>Adv for Resp.</b>
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1. LEARNED COUNSEL ON BOTH SIDE ARE REQUESTED TO GET READY IN THE FOLLOWING CASES. NO ADJOURNMENTS FOR ANY REASON WILL BE GRANTED.
2. LEARNED COUNSEL ON BOTH SIDES SHALL SUBMIT THEIR SYNOPSIS, NOTES OF ARGUMENT & LIST OF AUTHORITIES FORTHWITH. NOTES OF ARGUMENTS SHALL BE BRIEF, POINTED & WITH REFERENCE TO THE SPECIFIC PIECE OF EVIDENCE – BOTH ORAL & DOCUMENTARY (EXHIBITS), SUBMITTED IN A BULLET POINT MANNER. THEY SHALL ALSO MAKE REFERENCE TO THE RELEVANT PROVISIONS OF LAW & CASE LAWS BEARING ON THE POINTS IN CONTENTION.
3. LEARNED COUNSEL FOR THE APPELLANTS TO ENSURE THAT PAPER BOOKS ARE COMPLETE IN ALL RESPECTS. IF DOCUMENTS MARKED ON BOTH SIDES ARE NOT PART OF THE PAPER BOOKS SUBMITTED, THEY SHALL BE SUBMITTED IN A PAPER BOOK MANNER IN ONE SET FOR THE REFERENCE OF COURT, IN ORDER TO AVOID HANDLING DUSTY OLD RECORDS.
4. WHEREVER PAPER BOOKS ARE DISPENSED WITH, LEARNED COUNSEL FOR APPELLANT SHALL FURNISH ONE SET OF PAPER BOOK CONTAINING PLEADINGS, DEPOSITIONS OF WITNESSES ON BOTH SIDES, DOCUMENTS EXHIBITED ON BOTH SIDES & JUDGMENTS FOR THE REFERENCE OF COURT.
5. THE ABOVE PROCESS SHALL BE COMPLETED IMMEDIATELY.  
FINAL HEARING

**COURT HALL NO :33**

1 RFA 681/2004 (PAR, ) S CHENNARAYA REDDY & G PAPI REDDY FOR R1[A-G]  
A/W IA 1/2017 R THARESHA & KAMATH & KAMATH FOR  
FOR PRODUCTION C SHANKAR REDDY & R3(K)  
OF ADDL C VENKATESHA H V RAJA RAM FOR R3(I & J)  
DOCUMENTS N UDAYA KUMAR FOR R9  
(PB KEPT BELOW) C JAGADISH FOR R9 (NOC)  
N K SIDDESWARA FOR  
R3(H-K), R9-R11 & R13  
T S SRINIVAS FOR R6  
N CHANNAKRISHNAPPA BY  
M/S CR & CK ASSTS FOR  
R6[A-B], R8, R15[A-B],  
R14 & R17  
S V GOWRAMMA FOR  
R9,10,11 & 13  
N S SAMPANGIRAMIAH FOR  
R9-11 &13  
K VISHWANATH FOR R10 &  
R11 (NOC)  
K SANATHKUMAR SHETTY  
FOR R17  
R20 & R25 ARE NOTICE  
DISPENSED WITH  
R2(A-E), R3(A-G), R4.  
R5. R7, R12, R14, R16,  
R18, R19 & R21 ARE  
SERVED  
R22-R24 ARE SERVICE  
HELD SUFFICIENT

Connected With

RFA 790/2004 (DEC, ) ANDALAMMA - S CHENNARAYA REDDY &  
A/W I A 2/04 FOR APPELLANT C SHANKAR REDDY FOR  
APPOINTMENT OF A2- RAJAPPA R1[A-D]  
RECEIVER G PAPI REDDY & N S  
A/W MEMO SHESHADRI &  
A/W SCHEDULE B R RAJASHEKARA REDDY &  
PROPERTIES G C YOGISH FOR C/R2  
(CP NO 321/04)  
V/O DTD: 14/09/2004 R3  
TO R24 ARE NOTICE  
DISPENSED WITH

**COURT HALL NO :33**

2 RFA 1432/2004 (INJ, ) DIKSHIT ASSTS (NOC) C M NAGABUSHANA &  
A/W IA 1/05 FOR M R RAJAGOPAL (NOC) P V CHANDRASHEKAR FOR  
ADDL EVIDENCE C/R1 (CP NO 317/04)  
2) MISC CIVIL NO KAMAL AND BHANU FOR R2  
17286/10 FOR  
PERMISSION TO  
AMEND THE PLAINT  
A/W OBJECTIONS  
3) IA 1/15 FOR  
ADDL EVIDENCE  
(RFA CROB 47/04  
DD FILE K/B)  
(PB & TCR KEPT  
BELOW)

Connected With

RFA 922/2004 (DEC/POS, ) C M NAGABUSHANA & DIKSHIT ASSTS FOR R1  
REG: NON- P V CHANDRASHEKAR (NOC)  
COMPLIANCE OF M R RAJAGOPAL FOR R1  
OFFICE OBJN (NOC)  
RAISED ON IA ABHINAV R FOR R1  
1/2020 & 2/2020 A V GANGADHARAPPA FOR  
(IA COPY TO BE R2  
SD ON OTHER R3 -R5 ARE MINORS  
SIDE) RESPT- BY THEIR MOTHER  
2) IA 1/2016 FOR R2  
ADDL EVIDENCE R6- TAMARIND A  
(PB & TCR KEPT MULTICUSHE FAMILY  
BELOW) RESTAURANT & BAR SD

3 RFA 560/2005 (DEC, ) B K MANJUNATH R1- KALPANA SD  
A/W IA 1/2005 & ALSO FOR LRS OF R2- NAVEEN SD  
FOR STAY APPELLANTS R3- LAKKAMMA SD  
(PB D/W)

Connected With

RFA 520/2005 (DEC, ) B K MANJUNATH FOR F V PATIL FOR R1 TO R4  
A/W IA 1/2005 LRS OF APPELLANTS  
FOR STAY S C VIJAYKUMAR  
(PB KEPT BELOW) N KUMAR SWAMY  
Y H CHANDRAKALA

RFA.CROB 14/2006 (, ) F V PATIL  
(IN RFA 520/05) B K MANJUNATH

RFA.CROB 15/2006 (, ) F V PATIL  
IN RFA 560/2005 B K MANJUNATH

**COURT HALL NO :33**

- 4 RFA 636/2005 (DEC, ) B M HALASWAMY (NOC) R1- H M SADASHIVAIAH SD  
A/W IA 1/2012 R2- H M SHIVARAJU SD  
FOR TI R3-H M BASAVARAJAIAH SD  
(TCR KEPT BELOW) R4[A]- ANNAPOORNAMMA SD  
(PB KEPT BELOW) R4[B]- H M  
(CP 937/05 KEPT VEERABHDRAIAH SD  
BELOW] R4[C]- H M  
SIDDALINGASWAMY SD  
R4[D]- VANAJAKSHI SD  
R5-HALAMMA SD
- Connected With  
RFA 957/2012 (DEC, ) K BASAPPA GOWDA R2-HALAMMA SD  
A/W IA 1/2005 R3- H M SADASHIVAIAH SD  
FOR STAY R4- H M SIVARAJU SD  
(PB D/W) R1(A)- ANNAPURNAMMA SD  
R1(B) - H V  
VEERABHDRAIAH SD  
R1(C)-H M  
SIDDALINGASWAMY SD  
R1(D)- VANAJAKSHI SD  
V/O DTD- 20-11-2012  
NOTICE TO  
R5 IS DISPENSED WITH
- 5 RFA 913/2005 (DEC/INJ, ) RAVISHANKAR [NOC] T RAJARAM, G R SUJATHA  
A/W MISC CVL RSBG LAW FIRM (NOC)  
16928/10 FOR  
PRODN OF ADDL  
DOCUMENTS  
2) MISC CVL  
17337/10 FOR  
APPOINTMENT OF  
COMMISSIONER  
3) MEMO DTD  
21-4-11 A/W A  
PAGE OF  
AFFIDAVIT  
PERTAINING TO  
MISC CVL  
16928/10  
A/W OBJNS
- 6 RFA 1008/2005 (DEC/INJ, ) BALU ASSOCIATES & L M RAMAIAH GOWDA  
(PB KEPT BELOW) A BALAKRISHNAN FOR R1(A TO C) & R2  
R1 & R2 ARE TREATED AS  
LRS OF DECD R3  
SERVICE OF NOTICE IS  
HELD SUFFICIENT IN R/O  
R4 BY WAY  
OF PAPER PUBLICATION  
R4 - VIMALA @  
VIMALLAMMA
- 7 RFA 1159/2005 (INJ, ) S SHAKER SHETTY G V P DAS TAKES NOTICE  
(PB KEPT BELOW) (NOC) FOR R1-R2  
V B SHIVAKUMAR H R ANANTHAKRISHNA  
MURTHY FOR R2 TO R4

**COURT HALL NO :33**

Connected With

	RFA 1176/2005 (PB D/W)	(INJ, )	S SHAKER SHETTY (NOC) V B SHIVAKUMAR	G V P DAS FOR C/R1 (CP 728/05) RAVI G SABHAHIT FOR R6 (NOC NOT OBTAINED) G K V MURTHY & P E UMESH FOR R5 (NOC) SADASIVA REDDY FOR R5 K VISWANATH FOR R6 ANAND R B FOR R6 H R ANANTHKRISHNA MURTHY & ASSTS FOR R1- R4 G M CHANDRASHEKAR FOR R6 (NOC NOT OBTAINED)
	RFA 760/2006 (PB DISPENSED WITH)	(INJ, )	RAVI G SABHAHIT	H R ANANTAKRISHNAMURTHY FOR R1 TO R4 (VK NOT FILED FOR R2 & R4) S SHAKER SHETTY FOR R5 T JAYAPRAKASH FOR R6
8	RFA 1171/2005 (2 PBS KEPT BELOW)	(PAR/INJ, )	KALEEMULLAH SHARIFF K R VENKATARAMU	S S KOTI & VINAYAKA S KOTI FOR R1 M I KHATIB FOR R3 B PRAMOD FOR R5 & R6 SERVICE TO R2 & R4 HELD SUFFICIENT R2 - VIRUPAKSHAPPA S R4 - GANGAMMA
9	RFA 1226/2005 (PB KEPT BELOW)	(SP, )	G BALAKRISHNA SHASTRY	B SHARATH KUMAR FOR R1 RAHUL CARIAPPA FOR R2(A) N RUPESH KUMAR FOR R2(C) K A NAGESHA FOR R2(D) R2(B) - B D RADHA SD R2(E) - B D LALITHA SD R2(F) - B D TULASI SD
	<u>Connected With</u> RFA 1227/2005 (PB DISPENSED WITH)	(SP, )	G BALAKRISHNA SHASTRY	B SHARATHKUMAR FOR R1 R2 - B D PADMAVATHY SD
10	RFA 1377/2005 A/W IA 2/2014 FOR ADDL GROUNDS (PB KEPT BELOW)	(SP, )	N RAMAKRISHNAN T K RAJAGOPALA K G LAKSHMIPATHI	K V NARASIMHAN FOR C/R3 (CP NO 577/2005) V/O/DTD 12/04/16, V SRINIVAS FOR LR'S OF R3 R1 PARVATHI SD R2- PADMA SD

**COURT HALL NO :33**

11	RFA 1646/2005 A/W IA 1/05 FOR ADDL DOCUMENTS 2) IA 1/16 FOR PRODUCTION OF ADDL EVIDENCE 3) IA 1/2020 FOR PERMISSION TO ADDUCE THE ADDL EVIDENCE A/W OBJNS 4) IA 2/2020 FOR PRODUCTION OF ADDL DOCUMENTS (PB KEPT BELOW)	(RES, )	S SHAKER SHETTY ANIL KUMAR SHETTY	M S NAGARAJA (NOC)
12	RFA 1738/2005 (PB KEPT BELOW)	(INJ, )	S SHAKER SHETTY ANIL KUMAR SHETTY	G L VISHWANATH MANASA B RAO V SUKANYA FOR C/R1-2
13	RFA 1960/2005 (PB K/B)	(INJ, )	JWALA KUMAR	T N ARKESHWAR FOR C/R
14	RFA 1961/2005 (PB K/B)	(INJ, )	JWALA KUMAR	ARAKESHWARA & ASSTS BY T N ARAKESHWARA
15	RFA 1963/2005 (PB K/B)	(INJ, )	JWALA KUMAR	ARAKESWARA & ASSTS BY T N ARAKESWARA
16	RFA 1964/2005 (PB K/B)	(INJ, )	JWALA KUMAR	ARAKESHWARA & ASSTS BY T N ARAKESHWARA
17	RFA 1977/2005 A/W IA 1/2006 FOR ADDL EVIDENCE (PB KEPT BELOW)	(DEC, )	R B DESHPANDE VENKATESH & N S BHAT	K V NARASIMHAN FOR R1 TO R4
18	RFA 35/2006 (PB KEPT BELOW)	(DEC, )	K SHEELA ANISH SHAKUNTHALA	R1-GAJALAKSHMI SD R2-NATARAJ SD R3-SHEKHAR SD. R4-PRAKASH SD R6-MAHESH SD R5[1]- SAVITHRAMMA SD R5[2]- ARUN SD R5[3]- SWAMY SD R7- SHANKAR SD R8- RAMAKKA SD

**COURT HALL NO :33**

- 19 RFA 104/2006 (PAR, ) M S CHANDRASHEKAR R SWAMYNATHAN &  
A/W IA 2/2006 BABU VENKATESH  
FOR AMENDMENT OF K V JYOTHI SAVITHA SHETTY FOR C/R1  
THE PLAINT & R6  
2) MISC CVL (CP NO-1004/05) & ASLO  
16628/2009 FOR FOR R2 TO R5, R7 & R8  
ADDL DOCUMENTS  
(PB KEPT BELOW)
- 20 RFA 151/2006 (PAR, ) B V RAMAN P S MALIPATIL FOR R1  
(ADMITTED ON D L LATHA B K MANJUNATH FOR R8-  
26/10/09) M N NARENDRA R12  
REG: IA 1/2006 RAVI PRAKASH T AVIN FOR  
FOR STAY R4  
(PB KEPT BELOW) S RUPESH KUMAR FOR R7  
R9 TO R12 ARE LRS OF R8  
R2-M SATHYAN SD  
R3- BALAKRISHNA SD  
R5-SUJATHA SD  
R6-KIRAN KUMAR SD  
R13-SARASWATHI SD  
R14- PADMA SD  
R15- GANGAMMA SD  
R16-M PRABHAVATHI SD
- 21 RFA 299/2006 (PAR, ) L RAJA Y K NARAYANA SHARMA  
A/W IA 2/2016 FOR R1[A & B] & R2-R4  
FOR DIRECTION [NOC]  
A/W OBJN MAHESH R UPPIN FOR R5  
2) IA 1/2017 FOR  
PRODN OF ADDL  
DOCUMENTS  
3) IA 2/2017 FOR  
TREATING R4 AS  
LRS OF R2  
4) MEMO A/W DD  
OF RS.1,35,500/-  
IS K/B
- 22 RFA 335/2006 (DEC, ) G PAPI REDDY GA FOR R1 TO R3  
(PB D/W) N S SESHADRI, V  
VINOD REDDY  
N R NAGARAJA
- 23 RFA 525/2006 (DEC, ) VENKATESH DALAWAI H V NAGARAJA RAO FOR  
(PB D/W) R B DESHPANDE R1-3  
R4-6 ARE DISPENSED WITH  
V/O DTD 06.09.2006  
R7- VIMAL JAIN SD

Connected With

**COURT HALL NO :33**

	RFA.CROB 15/2009 (DEC, ) IN RFA 525/06 A/W MISC.CVL 16232/09 FOR CD OF 934 DAYS IN FILING 2. MISC.CVL 11562/09 FOR TI		S NANJUNDASWAMY B R NARAYANA RAO	VENKATESH DALWAI FOR R1
24	RFA 562/2006 (DEC, ) (PB D/W)		H S DHANARAJ	K T GURUDEVA PRASAD
25	RFA 655/2006 (DEC, ) A/W IA 1/2006 FOR TI 2) IA 1/2013 FOR ADDL EVIDENCE 3) IA 2/2013 FOR PERMISSION TO AMEND THE ADDL WRITTEN STATEMENT (PB KEPT BELOW)		A R SOUJANYA MUNISWAMY GOWDA PRAMILA ASSOCIATES	A KRISHNA BHAT VENUGOPAL M S
26	RFA 665/2006 (INJ, ) (PB D/W)		PADUBIDRI RAGHAVENDRA RAO P R MOHAN RAO	RANGARAJAN & PRABHAKHARAN FOR R1 R2- THE PRL GENERAL MANAGER, B'LORE TELECOM DIST B'LORE SD
27	RFA 674/2006 (PAR, ) (PB KEPT BELOW)		S SUSHEELA	M MURALI FOR R1 & R2 R3-B N VENKATAREDDY SD R4[A]- BAYEMMA SD
	<u>Connected With</u> RFA 723/2006 (PAR, )		G BALAKRISHNA SHASHTRY	M MURALI FOR R1 & R2 S SUSHEELA FOR R4[A] R3-CHALAPATHY SD
28	RFA 695/2006 (PAR, ) (PB KEPT BELOW)		M S VARADARAJAN SUPREETH K P	M S NARAYAN FOR R1 TO R5 [GPA COPY FILED] L N RAMAIAH GOWDA & R G HEGDE FOR R6(A-E) & R7 R6 - DECEASED
	<u>Connected With</u> RFA 692/2006 (PAR, ) (PB KEPT BELOW)		L N RAMAIAH GOWDA LRS OF A1 R G HEGDE	M S NARAYAN FOR R1-5 [GPA COPY NOT FILED] M S VARADARAJAN FOR R6 R7-NEELAMMA SD
29	RFA 727/2006 (PAR, ) (PB KEPT BELOW)		SONA VAKKUND K L SRINIVAS (NOC)	CHEZHAN B FOR R1 TO R3 (NOC) R1-R3 ARE TREATED AS LRS OF R4 & R5



**COURT HALL NO :33**

30	RFA 732/2006 A/W IA 1/07 FOR PERMISSION TO PRODUCE THE ADDL DOCUMENTS	(RES, )	M MAHABALESHWAR GOUD	M T NANAIHA & ASSTS BY M RAMAKRISHNA FOR C/R1(A-F) (CAVEAT NO.292/06) R2&3 NOTICE DISPENSED WITH
31	RFA 745/2006 (PB KEPT BELOW)	(RES, )	NATARAJA BALLAL	S SHAKER SHETTY & ANIL KUMAR SHETTY
32	RFA 806/2006 A/W IA 1/2019 FOR PRODN OF ADDL DOCUMENTS 2) IA 1/2020 FOR ADDL DOCUMENTS (PB KEPT BELOW)	(DEC, )	V CHANDRAPPA & ASSOCIATES	SHANKARLINGAPPA NAGARAJ SIDDARUDHA B PUJARI FOR R1(A-F), R2(A-D) & R3[A-C] ASHWIN KUMAR FOR BALAJI ASSTS FOR R1(B) & R2(B)
33	RFA 822/2006 [RFA 506/06 DD FILE KEPT BELOW] (PB K/B)	(SP, )	G G SHASTRI	R1- HANUMANTHAPPA SD R2 - NARASIMHAIHA SD R3 - CHIKKA HANUMANTAIHA SD
34	RFA 823/2006 (PB KEPT BELOW)	(PAR, )	A KESHAVA BHAT & K SRIKRISHNA PUSHPALATHA	K RAMABHAT FOR R1(A & D) & ALSO FOR C/R1 (CP NO 162/06) R1(B)- NIRUPA SHETTY SD R1(C)- SRINIDHI SD R2- MEENAKSHI SHETTY SD R3- KUMUDAKSHI SHETTY SD R4- REVATHI SHETTY SD
35	RFA 827/2006 (PB & TCR KEPT BELOW)	(INJ, )	A V GANGADHARAPPA & G RAVISHANKAR	N B NIJALINGAPPA
36	RFA 843/2006 A/W MISC CVL 20893/10 FOR FOR PERMISSION TO PRODUCTION OF ADDL. EVIDENCE (PB K/B)	(DEC, )	V GANGABAI & VIVEKANANDA	DEEPASHREE
37	RFA 847/2006 (PB KEPT BELOW)	(SP, )	R GOPAL FOR A1(A-C)	JAGADEESH MUNDARAGI
38	RFA 858/2006 (PB KEPT BELOW)	(DEC, )	H KANTHARAJA	C G GOPALASWAMY FOR C/R1-11 (CP 195/06) S V BHAT FOR R12

**COURT HALL NO :33**

39	RFA 887/2006 (PB KEPT BELOW)	(PAR, )	S SHAKER SHETTY A ANILKUMAR SHETTY	H S CHANDRAMOULI FOR R1 R2-RTO RAJAJINAGAR WEST SD R3-STATE BY CHIEF SECY SD
40	RFA 896/2006 (PB D/W)	(DEC, )	K SHANTHARAJ	M P ASSOCIATES FOR R1- R4 BY M P GEETHADEVI
41	RFA 904/2006 (PB KEPT BELOW)	(DEC, )	M S NARAYANA RAO	C G GOPALASWAMY FOR C/R2-4 & R6 (C.NO.284/06) R5-CHAKRAPANI SD V/O DTD 20.09.2010, APPEAL DISMISSED AS AGAINST R1
42	RFA 905/2006 A/W IA 1/06 FOR TI A/W OBJNS (PB KEPT BELOW)	(INJ, )	H M MARIYAPPA C R KRISHNAPPA J D KASHINATH	I G GACHCHINAMATH TAKES NOTICE FOR RESPONDENT
43	RFA 917/2006 A/W IA 1/2006 FOR STAY (PB D/W)	(PAR, )	B L NANDA KUMAR & ASSTS.	C V SUDHINDRA FOR R1-2 GOVT. ADV. FOR R7 N VAGEESH FOR R8 R5- K INDIRA SD V/O DTD 24.02.2012, SERVICE OF NOTICE TO R3 - K RAJAGOPAL R4 - VENKATALAKSHMAMMA & R6 - M P NAGENDRA ARE H/S BY WAY OF PAPER PUBLICATION
44	RFA 918/2006	(DEC, )	C VINAY SWAMY & S K SHETTY	G BALAKRISHNA SHASTRY FOR R2 R1 - A K KRISHNA SD
45	RFA 936/2006 (PB KEPT BELOW)	(PAR, )	H JAYAKARA SHETTY	K M NATARAJ FOR R1 R3-SHASHIKALA SHEDTHY SD R5-SHANKARA SHETTY SD APPEAL AGAINST R2 & R4 STAND DISMISSED

**COURT HALL NO :33**

- 46 RFA 964/2006 (INJ, ) N S SATISHCHANDRA V K NAIK &  
REG: IA 1/2008 YOGISH UMESH CHANDRA GOWDA B R  
FOR PRODN OF PRASHANTH N FOR R1 (NOC)  
ADDL DOCUMENTS ABHINAV R FOR R11 & R31  
2) IA 2/2008 FOR AMEER JAN FOR R11  
AMENDMENT OF N T PREMANATH FOR R13  
PLAINT M ERAPPA REDDY FOR R5,  
3) MISC CVL R18 R22, R27 & R38  
23563/2009 FOR B G THAMIAH FOR R8,  
ADDL DOCUMENTS R24 TO R26 & R30  
(PB KEPT BELOW) MAHESH KIRAN SHETTY FOR  
R31 (NOC NOT OBTAINED)  
R12 DELETED  
R2-SHANTHA KUMAR SD  
R3-GANGADHARA SD  
R16-SAHEENA BHANU SD  
R28-C-NATARAJA SD  
R29-LYKE FUNNISA SD  
R34-H-G-GOPINATH SD  
R4,R6 & R7,R9 TO  
R11,R14 TO R15, R17,  
R19 TO R21  
R23, R32 TO R33,R35 TO  
R37 PAPER PUBLICATION  
IN R/O  
ABOVE RESPTS- IS  
ACCEPTED
- 47 RFA 1000/2006 (DEC, ) B S VIJAYALAKSHMI M SHIVAPRAKASH  
A/W IA 1/16 FOR B S RAGHU PRASAD  
TI (NOC)  
(PB KEPT BELOW)

**COURT HALL NO :33**

- 48 RFA 1012/2006 (RES, ) B K MANJUNATH S V PRAKASH FOR C/R1-R3  
(PB KEPT BELOW) V/O/D 07/11/19 (CP NO 370/2006)  
APPEAL IS DISMISSED D R BASAVARAJAPPA FOR  
AS IMPEADING ADDL R14 &  
ABATED AGAINST A4 R15  
R4- S B KOTRESHIAH SD  
R7(B)- ANASUYAMMA SD  
R7(C) - MINOR REP BY  
R7(B)  
R7(D)- JAGADAMBA SD  
R7(E)- NEELAMMA SD  
R8 - MURUGENDRAIAH SD  
R9 - CHANNAVERRAIAH SD  
R10 - SHIVALINGAMMA SD  
R11 - SUBHADRAMMA SD  
R13(A) - LALITHAMMA SD  
R13(B) - SAROJAMMA SD  
R13(C) - EERAMMA SD  
R13(D) - OMKARAIH SD  
R13(E) - SHRANAIAH SD  
R13(F) - LEELAMMA SD  
V/O DTD 30-08-2007  
APPEAL AGAINST R7(A) IS  
ABATED  
V/O DTD 17-08-2006  
SERVICE OF NOTICE TO  
R5, R6 & R12 ARE  
DISPENSED WITH
- 49 RFA 1035/2006 (RES, ) M/S SUNDAR SWAMY & M L DAYANANDAKUMAR  
(ADMITTED ON RAMDAS M D RAGHUNATH  
28/06/06) ASSTS (NOC) K A KAMALAM FOR C/R3  
A/W IA 1/19 FOR BASAVA PRABHU S CP NO 426/06  
EARLY HEARING PATIL & ASSTS I G GACHCHINAMATH FOR  
(PB K/B) B SUBRAMANYA PRASAD R1 & R2  
S M CHANDRASHEKAR FOR  
R1 & R2
- 50 RFA 1119/2006 (DEC, ) B C SEETHARAMA RAO T JAYAPRAKASH FOR C/R1  
(PB KEPT BELOW) & R2  
ARVIND N NEGLUR FOR R1  
& R2 (NOC)  
R B SADHASHIVAPPA FOR  
R3
- 51 RFA 1131/2006 (PAR, ) C R SUBRAMANYA Y LAKSHMIKANT REDDY  
(PB D/W) FOR R2-5  
R1- K VENKATARAMA RAJ  
URS- SD

Connected With

**COURT HALL NO :33**

	RFA.CROB 10/2008 ( , ) IN RFA 1131/06 REG: FURNISHING OF FPF, C/A & COPIES TO ISSUE NOTICE TO R1 FOR 2ND TIME		Y LAKSHMIKANT REDDY Y MALATHI REDDY	R2-K VENKATARAMA RAJE URS-SD
52	RFA 1202/2006 (DEC, ) (PB D/W)		K G C PRABHU MOHAN S GOPAL SINGH (NOC) B R SRINIVASA GOWDA (NOC) R SATISH CHANDRA (NOC)	S CHENNARAYA REDDY FOR R2 R1 THIMMAKKA SD R3 MANJULA SD R4 ANJINEYA MURTHY SD R5 PRAKASH SD
53	RFA 1271/2006 (DEC, ) (PB D/W)		C V NAGESH & ASSTS BY V R SACHIN K R LANKESH	R K HATTI FOR R1-5
54	RFA 1272/2006 (DEC, ) (PB KEPT BELOW)		C S PRASANNA KUMAR M/S KUMAR AND KUMAR	RANGARAJAN & PRABHAKARAN FOR R1 R2- VENKATESHWARALU SD V/O DTD 18/11/13 SERVICE OF NOTICE TO R3 TO R5 ARE HELD SUFFICIENT R3 J KRISHNA PRASAD R4 SURENDRA KUMAR MANAKALA R5 VEENA MANAKALA
55	RFA 1417/2006 (SP, ) (PB K/B)		B R VISWANATH (NOC) G BALAKRISHNA SHASTRY	V VISWANATH SETTY FOR R1(A) R1(B) - ANUSHA SD R1(C) - MANOJ SD
56	RFA 1423/2006 (PAR, ) (PB K/B)		B ROOPESHA (NOC) PRAKASH T HEBBAR KUMAR & BHAT H R PRASANNA	D K KAMALA FOR R3 CHETAN B FOR R8, R11 TO R13 GOVT ADVOCATE FOR R15 & R16 APPEAL ABATES AGAINST R1, R2 & R5 R4 - DECEASED R6- M K RAJESH SD R7- SHIVANANJEGOWDA SD R9- KARIGOWDA SD R10- CHANDREGOWDA SD R14- PUTTASWAMY GOWDA SD

**COURT HALL NO :33**

57	RFA 1441/2006 A/W MISC CVL 13105/11 FOR DISOBEDIENCE OF INTERIM ORDER A/W COMMISSIONER REPORT & OBJNS IS KEPT BELOW (PB DISPENSED WITH)	(DEC, )	BLACK COATS LAW FIRM P B RAJU FOR R1-3 BY S RAJASHEKAR	
58	RFA 1450/2006 (PB D/W)	(MON, )	M/S SHETTY & HEGDE ASSTS BY K SHASHIKIRAN SHETTY	S V SHASTRI AND RAVINDRANATH K FOR R1(A-D) & R2
59	RFA 1474/2006 (PB KEPT BELOW)	(DEC, )	MAHBOOB ALIKHAN & ALSO FOR P'SD A1A(1-3)	Y K NARAYANA SHARAMA FOR R1 & ALSO FOR P'SD LRS OF R1 DEEPASHREE FOR R1 R2[1]- MUMTAZ BEGUM SD R2[2]- IS MINOR RESPT BY R2[1]
60	RFA 1487/2006 (PB KEPT BELOW)	(DEC, )	RAGHUNATH M D AND LEGAL AXIS B V SANJYA	S VASANTH MADHAV V F KUMBAR FOR LRS OF DECD RESPT
61	RFA 1489/2006 (PB D/W)	(RES, )	M VISHWAJITH RAI & JAYAPRAKASH	M VINAYA KEERTHY
62	RFA 1500/2006 (PB K/B)	(PAR, )	A KRISHNA BHAT	Y R SADASIVA REDDY FOR R4-7 C V ANNAIAH FOR R1-3 & R14 R9- SRINIVASA SD R10- ANANDA SD R11- NAGARAJA SD R12- HANUMANTHAPPA SD R13- RATNAMMA SD R15- RAMACHANDRAPPA SD R16-SONNEGOWDA SD R17- JAYAMMA SD R18- SHANTHAMMA SD R19- SUSHEELAMMA SD R20- SUNANDAMMA SD NOTICE TO R8 IS DISPENSED WITH V/O DTD. 21.08.2012

**COURT HALL NO :33**

- 63 RFA 1519/2006 (DEC, ) H T NARAYAN M NARAYANA SWAMY FOR  
(PB KEPT BELOW) N JYOTHSNA R4-5  
B HANUMANTHARAYAPPA R1-THIMMAIH  
R2-DEVIKA ARE SERVICE  
HELD SUFFICIENT V/O DTD  
24/2/12  
BY WAY OF PAPER  
PUBLICATION  
R3- SAROJAMMA SD
- 64 RFA 1542/2006 (INJ, ) M NARAYANA REDDY B S RAVINDRA FOR R2  
A/W IA 1/2006 R1[A]- MUNIYAMMA SD  
FOR TI R1[B]- HANUMANTHA SD  
(PB D/W) R1[C]- NARAYANA SWAMY  
SD  
R1[D]- PEDDAKKAMMA SD  
R1[E]- POOJAMMA SD
- 65 RFA 1556/2006 (RES, ) S K V CHALAPATHY P SRINIVASIAH & S  
(PB D/W) SUPREETH  
FOR C/R3 (CP NO  
410/2006)  
R1-B N KANTHAMMA  
R2-VIJAYANARASIMHA  
R4-B N SUJAY KUMAR ARE  
HELD SUFFICIENT V/O DTD  
28/10/15
- 66 RFA 1588/2006 (INJ, ) B V SHANKARANARAYANA M U POONACHA  
(PB K/B) RAO  
G M ANANDA & B L  
ASHA (NOC)
- 67 RFA 1617/2006 (SP, ) V A GNANASEKAR  
(PB KEPT BELOW) C GOWRISHANKAR  
K R LANKESH  
RAGHAVENDRA K  
B N SRINIVASAN FOR C  
V NAGESH & ASSTS
- 68 RFA 1701/2006 (DEC/INJ, ) MUNIYAPPA & I G GACHCHINAMATH  
A/W IA 1/06 FOR S KALYAN BASAVARAJ FOR R10-11  
IMPLEADING A KRISHNA BHAT  
(PB KEPT BELOW) VENUGOPAL M S  
MARIAPPA M S FOR C/R2  
(CAVEAT NO.735/06) &  
R3-9  
R1- DEAD  
V/O/D: 03/08/10 R4-9  
ARE LRS OF DECD. R1
- 69 RFA 1702/2006 (DEC, ) V VISHWANATH SHETTY K V NARASIMHAN FOR R1  
A/W IA 5/2015 FOR LRS OF APPELLANT V/O DT-25-5-10 APPEAL  
FOR ADDL AS AGAINST R2 & R3 IS  
DOCUMENTS STANDS  
A/W OBJNS DISMISSED  
(PB KEPT BELOW) R4- B M RAMANNA SD

**COURT HALL NO :33**

70	RFA 1771/2006 (PB D/W)	(SP, )	M KRISHNAMURTHY B S NATARAJA B S N ASSCTS	A C BALARAJ FOR R3 P H VIRUPAKSHAIHAH FOR R1 & R2 VIVEKANAND ANTHONY BRITTO FOR R3-4
71	RFA 1776/2006 (PB D/W)	(INJ, )	M SHIVAPRAKASH	B SHIVAMALLAPPA B VASANTHAKUMAR FOR R1-2 V/O DTD 28.10.2009, NOTICE OT LRS OF R3 IS D/W
72	RFA 1859/2006 (PB K/B)	(SP, )	GURUDATH B S	L M RAMAIAH GOWDA FOR C/R2 (CAVEAT NO-995/06) V/O DTD 20.02.2013, SERVICE OF NOTICE TO P'SD R1(1) - SHANTHAMMA P'SD R1(2) - PRASANNA G A ARE H/S
73	RFA 1890/2006 (PB KEPT BELOW)	(SP, )	MAHESH & CO & S MAHESH GIRISH	D N MANJUNATH FOR R1 & R2 V/O DTD 26/08/2016 APPEAL AGAINST R3 IS ABATED
74	RFA 1913/2006 REG :.IA 1/08 FOR IMPEADING AS A PROPOSED RESPTS	(INJ, )	RAO & RAO BY K SURYANARAYANA RAO	NAGAIHAH SATHISH A C BASAVEGOWDA D B FOR C/R1 (CAVEAT NO.930/06) S B LAKSHMI FOR PROPOSED RESPTS. IN IA 1/08
75	RFA 1982/2006 A/W IA 1/06 FOR TI (PB KEPT BELOW)	(INJ, )	N R NAIK & ASSOCIATES	M M ASHOKA & B D BAGHAVAN FOR C/R3 R1-2 NOTICE DISPENSED WITH
76	RFA 1997/2006 (PB D/W)	(INJ, )	H R ANANTHAKRISHNA MURTHY&ASST G V P DAS	R1- EXPIRED V/O DTD 29.09.2010, THE APPEAL STANDS DISMISSED AGAINST R1 TO R5 R6 - VENKATESH SD
77	RFA 2034/2006	(DEC, )	ASHOK R KALYANASHETTY S S MAMADAPUR	L RAJA FOR C/R1 (NO.725/06) V/O DTD 24.06.2011, NOTICE TO R2 IS D/W



**COURT HALL NO :33**

78	RFA 2091/2006 (COMMON PB KEPT BELOW)	(DEC, )	T SESHAGIRI RAO & M GEETHA	T C SATHISHKUMAR FOR R1-2 R3[B]- SATISH SD R3[C]- SUBBARAJU SD SERVICE OF NOTICE TO R3[A] - LAKSHMI IS HELD SUFFICIENT
	<u>Connected With</u>			
	RFA 2092/2006	(INJ, )	T SESHAGIRI RAO & M GEETHA	T C SATISH KUMAR FOR R1 & R2
	RFA 2093/2006	(INJ, )	T SESHAGIRI RAO & M GEETHA	SERVICE OF NOTICE TO R1[A-C] IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION R1(A) - LAKSHMI R1(B) - SATISH R1(C) - SUBBARAJU
79	RFA 2095/2006	(PAR, )	A MOHAN RAM A M VIJAY MOHANRAJU	NARASINGASA P SINGRI FOR R1(A) T N RAGHUPATHY FOR R5 & R6 R2- KUMARI BAI SD R3- LEELA SELVAM SD R4- JAYABHARATI BAI SD R7- AMAR SINGH SD
80	RFA 2106/2006 (PB D/W)	(PAR, )	NATARAJA BALLAL & PRASANTH	ARUN KUMAR CREST LAW PARTNERS FOR R1-2 R NAGENDRA NAIK FOR R3
81	RFA 2120/2006 A/W IA 2/19 FOR DIRECTION A/W OBJNS (PB K/B)	(RES, )	PARAS JAIN & JAGADEESH	R B SADASIVAPPA & G B NANDISH GOWDA FOR C/R [CP 1032/06]
82	RFA 2138/2006 (PB KEPT BELOW)	(DEC, )	Y K NARAYANA SHARMA	M/S P NATARAJU ASSTS BY P NATARAJU R D RENUKARADHYA M NAGESH FOR C/R2,R1(A- C) (CP NO 790/06) & ALSO FOR LRS OF R3[A-D] R4-RACHEGOWDA SD R5-NAGARAJU SD R6-M MALLARADHYA SD V/O DTD 04.08.2015, NOTICE TO R7 IS D/W
83	RFA 2192/2006 (PB K/B)	(DEC, )	B JANARDHANA	SUBHAS MALLAPUR FOR C/R (CN.1004/06) B M HALASWAMY FOR R2, R3, R5 & R7 (NOC)

**COURT HALL NO :33**

84	RFA 2204/2006 (PB D/W)	(INJ, )	A R HOLLA P RAVINDRA	R CHANDRANNA
85	RFA 2219/2006 A/W IA 1/2006 FOR STAY (COMMON PB K/B)	(INJ, )	G S PRASANNA KUMAR M VINAYA KEERTHY	SRINIVASAN FOR R1(NOC) S A H RAZBI FOR R1 (NOC) ZAHEDULLA MECCAI FOR R1 M RAMACHANDRA FOR R2 R3- DEAN SD
	<u>Connected With</u> RFA 2220/2006 REG: IA 2/2006 FOR STAY	(INJ, )	G S PRASANNA KUMAR M VINAY KEERTHY	SRINIVASAN FOR R1(NOC) ZAHED ULLA MECCAI FOR R1 R2-MUKUNDA INDL- FINANCE LTD SD
86	RFA 2246/2006 (PB K/B)	(INJ, )	R NARAYANA	A GOPALAI AH BRIJESH R & N HARIPRASAD FOR C/R1 (NO.1001/06) THE APPEAL STANDS DISMISSED AGAINST R2 & R3
87	RFA 2255/2006 (PAPER BOOK K/B)	(RES, )	M/S TOMY SEBASTIAN ASSTS NIRMALA SURESH (NOC)	M MOHAN RAO FOR R1 (NOC) K KRISHNA FOR R1 J SATHISH KUMAR FOR R2
88	RFA 2273/2006	(MON, )	RATNA SHIVAYOGIMATH D C PARAMESHWARAI AH SHIVAYOGIMATH ASSTS	R1 - STATE BANK OF INDIA, REP BY ITS MANAGER, A V RAJAN - SD V/O/DTD 28/03/18, APPEAL DISMISSED AGAINST R2
	<u>Connected With</u> RFA 289/2007	(MON, )	SHIVAYOGIMATH ASSTS D C PARAMESWARAI AH M S SUCHITHA	R1 - STATE BANK OF INDIA, JEEVANBHIMA NAGAR, BY IT MANAGER, BLORE-SD V/O/DTD 28/03/2018, APPEAL DISMISSED AGAINST R2 & R3
89	RFA 2277/2006 (PB KEPT BELOW)	(PAR, )	M RAM BHAT & SREEPADA ASSTS.	A V GANGADHARAPPA FOR R1 R2- B M PARAMESHWARAPPA SD R3- KALLAMMA SD R4- PADMAVATHI SD
	<u>Connected With</u>			

**COURT HALL NO :33**

	RFA 1960/2006 (PB DISPENSED WITH)	(PAR, )	A V GANGADHARAPPA& RAVISHANKAR	M/S RAMBHAT & SREEPADA A/S FOR R2 R1- B M PARAMESHWARAPPA SD R3- KALAMMA SD R4- PADMAVATHI SD
90	RFA 2294/2006 A/W IA 1/2006 FOR TI (PB KEPT BELOW)	(INJ, )	C M DESAI	V/O DTD 30.09.2015, NOTICE TO RSPDT IS H/S R DATTATREYA
91	RFA 2327/2006 (PB K/B)	(DEC, )	T R RAJESHWARI D KRISHNA KUMAR KRISHNA MURTHY	H M SOMASHEKARAIHA FOR R1 TO R4 R5- BYLAMMA SD R6- GANGAMMA SD R7- RAMAKKA SD R8- SHARADAMMA SD R1 DECEASED R2 TO R4 ARE LRS OF DECEASED R1
92	RFA 2348/2006 (PB KEPT BELOW)	(PAR, )	D ASWATHAPPA ANITHA KUMARI H S HARISHA	D L SURESH FOR R1 & R2 R3- RAMAPPA SD
93	RFA 2448/2006 (2 PBS K/B)	(SP, )	P KRISHNAPPA K BHANU PRASAD	M MUNE GOWDA P MURLIDHARA & SRIKANTHAN V R FOR C/R (CAVEAT NO.1263/06) L M CHIDANANDAYYA (NOC)
94	RFA 2451/2006 (PB KEPT BELOW)	(PAR, )	T NARAYANASWAMY MUNIYAPPA M	P NATARAJAN FOR R13 R1B-RAMEGOWDA SD R1C-SWAMYGOWDA SD R3-JAYARAMEGOWDA SD R4-VENKATARAMEGOWDA R5-CHANNAMMA SD R6-NAGAMMA SD R7-CHANNAMMA SD R8-JAYAMMA SD R9-GOPAMMA SD R11(A)(II) -MOGONNAGOWDA SD R11(A)(III) -GEETHA SD R11(E)(I) -NAGAMMA SD R11(E)(II) -PUNITHA SD R12B-SANJEEVEGOWDA SD R12C-KRISHNEGOWDA SD R12D-CHANNAMMA SD R13-THAMMANNAGOWDA SD NOTICE TO R1[A], R2,10, R11[A](I), R11[A](IV), R11[B], R11[D], R11[E](III) AND R12(A) ARE HELD SUFFICIENT

**COURT HALL NO :33**

95	RFA 2467/2006 (PB KEPT BELOW)	(INJ, )	NATARAJA BALLAL & PRASHANTH H S	ASHOK HARANAHALLI & ASSTS FOR C/R1 (CAVEAT NO.1249/06) R2- DAYANDA SHETTY SD R3- LAXMINARAYANA ASRANNA SD
96	RFA 2477/2006 A/W IA 2/2006 FOR STAY (PB KEPT BELOW)	(DEC, )	VIGHNESHWAR S SHASTRI	G S BALAGANGADHAR FOR R1-5
97	RFA 2493/2006 (PB K/B)	(INJ, )	S D N PRASAD (NOC) J M RAJANNA SETTY KRISHNA NAIK	S V SHASTRI
98	RFA 2499/2006 A/W IA 1/06 FOR TI 2) IA 2/06 FOR ADDL DOCUMENTS 3) IA 3/06 FOR STAY (PB KEPT BELOW)	(RES, )	M S NARAYANA RAO	S J PURANIK & K S NAGARATNA FOR C/R1(CN 1020/06) V/O/D 02/11/09 R2 & R3 ARE DELETED
99	RFA 2544/2006 A/W IA 1/2006 FOR TI (PB K/B)	(PAR, )	RAVI G SABHAHIT	ACC ASSOCIATES FOR R1-6 & R8 BY B K CHANDRASHAKER H S SURESHAPPA GOWDA FOR R9 R7- NEELABAI SD
100	RFA 2565/2006 (PB KEPT BELOW)	(PAR, )	K N PRAVEEN KUMAR & ASSTS	K M NATARAJ FOR R1 TO R5 & R8 SACHIN B S FOR R1 TO R5 & R9 R6- SHANKARANARAYANA UDUPA SD R7 - S VEENA SD R9 - RAMESH BHAT SD

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